

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 5 / (MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Bunkar Speciality Chemicals Limited

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Shadab Peerzade	Advocate For objector	
(2)	Adv. Ajit Singh Taware	Advocate for Petitioner	
(3)	ISHAN RAVINDRANATH	ADV. FOR SEBI	

Common Order

CSP 5/230-232/NCLT/MB//MAH/2017
CSP 6/230-232/NCLT/MB//MAH/2017
CSP 7/230-232/NCLT/MB//MAH/2017
CSP 8/230-232/NCLT/MB//MAH/2017
CSP 9/230-232/NCLT/MB//MAH/2017
CSP 10/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed vide separate orders.

Sd/-

M. K. SHRAWAT
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)